

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.413

IA/2573/ND/2024, IA/2873/ND/2024 IN IB/165/ND/2024

IN THE MATTER OF:

Tourism Finance Corporation Of India Limited	...	Applicant
Versus		
Genesis Infratech Private Limited	...	Respondent

Under Section 7 of (IBC)

Order delivered on 31.05.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	: Adv. Nitin Dahiya, Adv. Sushant Kumar, Adv. Hunny Parashar
For the Respondent	: Adv. Akhil Shankhwar, Adv. Ankit Srivastav

HYBRID HEARING (PHYSICAL & VC)

ORDER

On mentioning, this matter is taken up for hearing.

Learned Counsel for the Applicant and Learned Counsel for the Respondent are present physically. List this matter on **13.06.2024**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)